

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.292/90

(186)

New Delhi this the 31st day of May 1996.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

K.B.Mehta
Son of Shri C.L.Mehta
Chargeman Grade I in the Office
of Opto Electronic Factory, Dehradun (UP)
R/o QA-68/1.
Ordnance Factory Estate, Dehradun-248008.
C/o Shri K.L.Bhatia
Advocate
C.A.Bar Room Delhi
J-825 Mandir Marg, New Delhi.

...Applicant

Versus

1. The Secretary
Ministry of Defence
South Block, New Delhi.

2. The Chairman
Ordnance Factory Board (A) NG
10-A, Acukland Road
Calcutta

3. The General Manager
Opto Electronics Factory
Dehradun

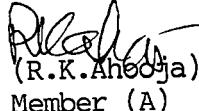
...Respondents.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

None for the applicant even on second call. None appeared for the respondents either. It appears that the applicant is no more interested in pursuing the matter. Therefore, the application is dismissed for default and non-prosecution.

No order as to costs.


(R.K.Ahooja)
Member (A)


(A.V.Haridasan)
Vice Chairman (J)

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